

INCOME TAX APPELLATE TRIBUNAL, PUNE**FOR 14-AUGUST-2026 (FRIDAY)**

(COURT ROOM NO. 1) Meeting No: 2642 623 9640 Password: 123456

(COURT ROOM NO. 2) Meeting No: 2640 458 9852 Password: 123456

**BEFORE SHRI RAMA KANTA PANDA, VICE PRESIDENT
AND MS. ASTHA CHANDRA, JUDICIAL MEMBER****STAY APPLICATIONS**

	Appeal Number				AY	Assessee	Bench	
1	SA	26	PUN	2026	2018-19	NANDED CITY DEVELOPMENT AND CONSTRUCTION COMPANY LTD.	B	
2	SA	27	PUN	2026	2020-21	NANDED CITY DEVELOPMENT AND CONSTRUCTION COMPANY LTD.	B	
3	SA	28	PUN	2026	2023-24	NANDED CITY DEVELOPMENT AND CONSTRUCTION COMPANY LTD.	B	
4	SA	29	PUN	2026	2024-25	NANDED CITY DEVELOPMENT AND CONSTRUCTION COMPANY LTD.	B	

EARLY HEARING APPLICATIONS.

	Appeal Number				Assessee	Bench	
1	ITA 2847/PUN/26				AAI SAMAJSEVI SANSTHA	A	
2	ITA 3280/PUN/26				HK FIRODIYA MEMORIAL FOUNDATION	A	
3	ITA 3281/PUN/26				HK FIRODIYA MEMORIAL FOUNDATION	A	
4	ITA 3282/PUN/26				ABHIJAT TRUST	A	
5	ITA 3283/PUN/26				ABHIJAT TRUST	A	

**BEFORE SHRI RAMA KANTA PANDA, VICE PRESIDENT
AND MS. ASTHA CHANDRA, JUDICIAL MEMBER****MISCELLANEOUS APPLICATIONS**

Srl	Appeal Number				AY	Assessee	Bench	
1	MA	13	PUN	2026	2014-15	[A] NITIN NARAYAN KESKAR	A	
2	MA	29	PUN	2026	2013-14	[D] VIJAY TUKARAM RAUNDAL (E-FILE)	B	
3	MA	30	PUN	2026	2014-15	[D] VIJAY TUKARAM RAUNDAL (E-FILE)	B	
4	MA	31	PUN	2026	2015-16	[D] VIJAY TUKARAM RAUNDAL (E-FILE)	B	
5	MA	32	PUN	2026	2020-21	[D] VIJAY TUKARAM RAUNDAL (E-FILE)	B	
6	MA	36	PUN	2026	2016-17	[A] SANDIP KAILASAPPA LAKADE	B	
7	MA	38	PUN	2026	2013-14	[D] CHANDRASHEKHAR BAGADE (E-FILE)	A	
8	MA	41	PUN	2026	2012-13	[A] MRS. ARCHANA ANIL CHECHANI	A	
9	MA	44	PUN	2026	2013-14	[A] M/S TECHNOMATICS EQUIPMENTS PVT. LTD. (E-FILE)	B	
10	MA	45	PUN	2026	2020-2021	[D] MOHAN DAGADU CHOUGALE (E-FILE)	A	
11	MA	46	PUN	2026	2017-18	[A] VIJAY SHRIDHAR WADKAR	B	
12	MA	47	PUN	2026	2019-20	[A] SHEI RAJIV NAGARI PATASAVNSTHA MARYA HITANI (E-FILE)	B	
13	MA	101	PUN	2025	2013-14	[A] SURENDRA ANKUSH MUNDAYE (E-FILE)	SMC	
14	MA	112	PUN	2025	2020-21	[A] SHREE GOMTESH NAGARI SAH PAT SANSTHA MARYADIT (E-FILE)	A	

BEFORE SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER**MISCELLANEOUS APPLICATIONS**

Srl	Appeal Number				AY	Assessee	Bench	
1	MA	13	PUN	2025	2012-13	[A] SHAHAJI TUKARAM PATIL	SMC	

**BEFORE SHRI PAVAN KUMAR GADALE, JUDICIAL MEMBER
AND DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				AY	Assessee	Bench
1	MA	12	PUN	2024	2014-15	[A] ASHISH NIRANJAN SHAH	A
2	MA	42	PUN	2026	2008-09	[A] SMITA BALASAHEB MADHWAI	B
3	MA	45	PUN	2024	2018-19	[A] PRODAIR AIR PRODUCTS INDIA PRIVATE LIMITED, PUNE	C
4	MA	49	PUN	2025	2011-12	[A] SURESH GOYAL	B
5	MA	239	PUN	2023	2018-19	[D] PRAKASH DHONDIRAM KOLI (HIGH COURT DIRECTION.)	B
6	MA	255	PUN	2023	2015-16	[A] VEERENDRA GURULINGAPPA MANGALGE (E-FILE)	B
7	MA	330	PUN	2022	2015-16	[A] VEERENDRA GURULINGAPPA MANGALGE	B

STAY APPLICATIONS							
Srl	Appeal Number				AY	Assessee	Bench
1	SA	18	PUN	2026	2020-21	[A] LAVKUSH JOKURAM BHARATI (E-FILE)	SMC

**BEFORE MS. ASTHA CHANDRA, JUDICIAL MEMBER
AND DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				AY	Assessee	Bench
1	MA	9	PUN	2025	N.A	[A] ASHWINI SAHAKARI RUNGNALAYA & RESEARCH CENTER	A
2	MA	284	PUN	2023	2015-16	[D] HANUMANT CHANGDEO NAKHATE (E-FILE)	A
3	MA	315	PUN	2023	2011-12	[A] STAR QUENCHERS SPIRIT PVT. LTD	B

BENCH CANCELLED
THE FOLLOWING MAS ARE ADJOURNED, AS DATE MENTIONED BELOW NO SEPARATE
HEARING NOTICE WILL BE ISSUED.

**BEFORE SHRI RAMA KANTA PANDA, VICE PRESIDENT
AND SHRI VINAY BHAMORE, JUDICIAL MEMBER**

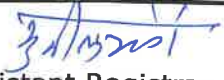
EARLY HEARING PETITIONS							
Srl	Appeal Number				AY	Assessee	Bench
1	ITA	3090	PUN	2026	NA	[A] DNYANSAMWARDHINI (E-FILE)	A

**BEFORE SHRI MANISH BORAD, ACCOUNTANT MEMBER
AND MS. ASTHA CHANDRA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				AY	Assessee	Bench
1	MA	10	PUN	2026	2020-21	[D] SANGRAM VISHWASRAO KACHARE (E-FILE)	B
2	MA	11	PUN	2026	2020-21	[D] SANGRAM VISHWASRAO KACHARE (E-FILE)	B
3	MA	34	PUN	2026	2020-21	[A] RAMAKANT BABRUWAHAN WAGHCHOURE	B
4	MA	90	PUN	2025	2014-15	[D] SHRI ASHOK BHAWARLAL JAIN (E-FILE)	A
5	MA	91	PUN	2025	2017-18	[D] SHRI ASHOK BHAWARLAL JAIN (E-FILE)	A
6	MA	92	PUN	2025	2018-19	[D] SHRI ASHOK BHAWARLAL JAIN (E-FILE)	A

BEFORE **DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER**
AND **SHRI VINAY BHAMORE, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS								
Sr	Appeal Number				AY	Assessee	Bench	adj to
1	MA	111	PUN	2025	2017-2018	[A] SARDAR SHIVAJI VARPE (E-FILE)	SMC	28.08.2026


Assistant Registrar.